

नियुक्ति और उनके साथ करार के प्रती होने की तारीख से की गई है:—

वाक्साइट खान	..	63 महीने
एल्यूमिना कारखाना	..	70 महीने
प्रदावक	..	81 महीने

आन्ध्र प्रदेश में भी 600,000 टन/800,000 टन वार्षिक क्षमता का एक निर्यात-प्रधान एल्यूमिना कारखाना लगाने का प्रस्ताव है। सोवियत रूस की मै. स्वेतमेत-प्रोमेक्स पोर्ट द्वारा तैयार साध्यता रिपोर्ट इस समय सरकार के विचाराधीन है।

(घ) मैसर्स कैमोकम्प्लैक्स द्वारा गुजरात परियोजना के लिए तैयार साध्यता रिपोर्ट में कच्छ वाक्साइट भंडारों पर आधारित 300,000 टन वार्षिक क्षमता का एक एल्यूमिना कारखाना लगाने का प्रस्ताव है। परामर्शकों ने कम तापीय उपचारण का उपयोग करके बलुआ एल्यूमिना उत्पादन की सिफारिश की है। कांडला फ्री ट्रेड जोन में स्थल निर्धारण सहित परियोजना पर 202 करोड़ रुपये के पूंजी-निवेश का अनुमान है।

Appointment of Daily Wage helpers by All India Handicrafts Board, New Delhi

1655. SHRI JAI NARAIN ROAT: Will the Minister of COMMERCE be pleased to state:

(a) the number of daily wage helpers appointed under the National Awards Scheme by the All India Handicrafts Board, New Delhi;

(b) how many would be regularised in service out of them; and

(c) what facilities are provided to them during the service period and are they entitled to avail themselves of gazetted holidays; if not, the reasons therefor?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Two.

(b) None, as they were engaged for a specific job and for a specific period.

(c) They are entitled to their daily wages for the days they work. The question of their availing gazetted holidays therefore, does not arise.

Reservation for SC/ST in Nationalised Banks

1656. SHRI K. B. S. MANI: Will the Minister of FINANCE be pleased to state:

(a) is it a fact that the Reservation orders issued by Government of India from time to time, providing reservation for Scheduled Caste/Scheduled Tribe are not being observed/followed in the nationalised banks in India in the case of SC/ST, if so, the reasons therefor;

(b) whether any spot study has been conducted regarding observance and reservation orders by any Committee so far, if conducted and if so, in which Banks (State-wise) and what are the details of observations made by it;

(c) action taken to set right the lapse, if any, pointed out by the Committees referred to in part (b) above; and

(d) whether in all the Banks the above spot study was not conducted and if not whether there is any proposal to conduct such studies and if so, whether any time limit is contemplated for its completion?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) No, Sir. The nationalised banks have been following Government instruction with regard to reservation for Scheduled Castes and Scheduled Tribes in the

services. The representation of these communities has increased appreciably

as may be observed from the following figures:

As on	Officer	Clerks	Sub. Staff
19-7-69	14	144	1513
Date of Nationalisation	(0.08%)	(0.25%)	(5.67%)
31-12-79	1056 (1.80%)	15566 (11.78%)	11696 (19.82%)
31-12-79	2424 (3.56%)	22819 (14.19%)	15836 (24.06%)

(b) to (d). Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled Tribes has been examining the question of reservations for and recruitment of Scheduled Castes/Tribes in the services of public sector banks. This Committee had submitted reports to Parliament in respect of State Bank of India, Reserve Bank of India, Bank of India, Central Bank of India and Allahabad Bank (with regard to recruitment of Officer's grade). Based on the recommendations/observations of the Committee instructions, where considered necessary, have been issued to the banks.

Boeing Service Between Delhi and Chandigarh

1657. SHRI TAYYAB HUSSAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) do the Government propose to start new Boeing service from Delhi to Chandigarh in the near future; and

(b) if so, the date of commencement of the service?

THE MINISTER OF TOURISM & CIVIL AVIATION (SHRI A. P. SHARMA): (a) & (b). Yes, Sir. It is proposed to start a Boeing service to Chandigarh once a week shortly.

Dilution of foreign shareholding in Peico-Elmi

1658. SHRI CHANDRABHAN ATHARE PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Government have directed the Reserve Bank to examine a proposal to dilute the foreign share holdings in Peico-Elmi (Electric Lamp Manufacturers India Limited, Calcutta) through public issue of equity through which the former Indian subsidiary of Philips of Holland had offered to take a majority stake in the Calcutta-based EIMI; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) & (b). In accordance with the directive issued under the FERA, 1973 by the Reserve Bank of India to Electric Lamp Manufacturers (India) Pvt. Ltd., Calcutta (ELMI) for dilution of non-resident interest in the equity capital of the company to a level not exceeding 40 per cent ELMI has submitted a proposal for the sale of the entire shareholding to Peico Electronics & Electricals (formerly Philips India Ltd.). The proposal is under consideration of the Reserve Bank of India, pending approval of the proposal under the relevant provisions of the Companies Act.

Proposal to take over retail business of Essential Commodities

1659. SHRI MUKUNDA MANDAL:
SHRI BHOGEN DRA JHA:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government have considered to take over the retail business of some of the essential commodities; and

(b) if so, facts thereof?